

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 101
CP-21/2021

IN THE MATTER OF:

Sh. Chander Kishore Madan ... **Applicant/Petitioner**
Versus
M/s. Roinet Solutions Pvt. Ltd. ... **Respondent**

Under Section: 58(3), 59

Order delivered on 15.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)


PRESENT:

Anubhav Goel & Preeti Goel (PKMG Law Chambers) appeared for the Petitioner
Mr. Gursat Singh, Mr. Pranam Jain and CA Ravindra Wadali for Respondents

ORDER

On the request of the Respondent's Counsel, one week's time is granted to file the reply. No further adjournment shall be granted on any ground.

List the matter on 23rd August 2021.


(L. N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)